

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3368
ANSWERED ON:05.02.2004
WAVING OF AIRLIFT BILLS
M. JAGANNATH

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Union Government has preferred a demand of Rs. 3 crores from the Government of Andhra Pradesh for the Aircraft used during floods in 2000 to assess the flood situation in the State;
- (b) if so, whether the Government of Andhra Pradesh has requested the Union Government to waive the airlift bills in view of the unprecedented drought conditions which have severely shrunk the financial resources; and
- (c) if so, the action taken or proposed to be taken on the request of the Government of Andhra Pradesh for neutralizing the demand?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) Yes, Sir.

(b) Yes, Sir.

(c) The request of the Government of Andhra Pradesh was considered. It was found not possible to waive the airlift bills as airlift is provided from the limited budgetary resources of Indian Air Force.